NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

Cont. Application No.1/2021
IN
CP (IB)/09/GB/2019

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2021

Name of the Company: Mr. Sandeep Khaitian, IRP
V/s
Piyush Periwal & others

Section of the Companies Act: Under Section 74 of the IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHISHEK PRASAD	Advocate	Petitioner	Present in Video Conference
2.	MR. ABHIJIT SARKAR	Advocate	Respondents	

O R D E R
Date of Order: 12.08.2021

Matter is taken up today for hearing through video conferencing. Mr. Abhishek Prasad, learned Counsel for the Petitioner is present. Mr. Abhijit Sarkar, learned Counsel for the Respondents is also present. Heard both the sides.

2. Since, the other related matters including Resolution Plan filed are to be heard, this matter is adjourned.

3. **List the matter on 16.08.2021.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical)
& Adjudicating Authority
/Deka-12.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority